

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2295**  
TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2022

**PMFBY DISBURSEMENT ISSUES**

2295 SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether there have been reports of irregularities in disbursement of insurance payout to farmers under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in several districts of Odisha;

(b) if so, the details thereof including Bolangir District;

(c) whether insurance companies rejected the applications of thousands of genuine farmers on the grounds that their lands were already insured by unscrupulous persons;

(d) if so, the details thereof; and

(e) the other steps being taken by the Government regarding investigating crop insurance fraud and providing benefits to farmers of odisha?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री  
(SHRI NARENDRA SINGH TOMAR)

(a) to (e) : All the major work relating to the assessment of crop yield/crop loss for calculation of admissible claims under Pradhan Mantri Fasal Bima Yojana (PMFBY) are being performed by the concerned State Government or Joint Committee of State Government officials and concerned insurance company. However, issues like discrepancy in yield data & consequent disputes between State Government and insurance companies, delay in providing Government share of funds, non-deployment of sufficient personnel by insurance companies etc., have been received, which were suitably addressed by the concerned State Government, Insurer and the Ministry.

During Kharif 2021, implementing insurance companies namely, Agriculture Insurance Company of India Ltd, Reliance General Insurance Company and HDFC-ERGO General, reported some discrepancies in conduct of Crop Cutting Experiments

(CCEs) in 189 Insurance Units in 9 districts of Odisha namely, Kendrapada, Deogarh, Bargarh, Jagatsinghpur, Ganjam, Puri, Bolangir, Balasore, Sambalpur. As per provisions of the Scheme, the matter was referred for consideration to the State Level Technical Committee (SLTC) and thereafter to the national level Technical Advisory Committee (TAC). These claims have now been settled by the insurance companies as per the directions of the TAC.

After the entry for farmer applications on National Crop Insurance Portal (NCIP) from the designated sources of enrolment under the scheme, the insurance companies perform quality check. Applications complete in all aspects are approved. Any deficiency in the application may lead to rejection.

To better resolve all the grievances/complaints within the scheme, a portal has been developed to handle all grievances from end to end. The Beta version of the portal was launched in Chhattisgarh on 21<sup>st</sup> July, 2022.

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